

THE NATIONAL COMPANY LAW TRIBUNAL, MUMBAI DIVISION - I,  
MUMBAI

**CP (IB)-1691/I&BC/(MB)/2017**

CORAM : SHRI B.S.V. PRAKASH KUMAR, MEMBER (J)  
SHRI RAVIKUMAR DURASAMY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **10.04.2018**

NAME OF THE PARTIES: **Star Earth Mineral Pvt. Ltd.**

**v/s.**

**Perfect Corporation Ltd.**

SECTION OF THE COMPANIES ACT: I&B CODE 2016

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ORDER

3. CP (IB)-1691/I&BC/(MB)/2017

For the Petitioner Counsel himself stated that he needs to file some additional documents, at his request, the Petitioner is hereby directed to file additional documents within seven days hereof.

List this matter on 11.6.2018.

Sd/-

RAVIKUMAR DURASAMY  
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR  
Member (Judicial)